

BEFORE THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT:
THE HONOURABLE SMT. JUSTICE P.V. ASHA
&
THE HONOURABLE MRS. JUSTICE SHIRCY V
THURSDAY, THE 30TH OF APRIL 2020/10TH VAISAKHA 1942

W.P.(CRL.) TMP No. 3/2020

PETITIONER :

1. Vijayalakshmi, aged 65, w/o. Sivadasan Nair
r/at Sreevihar, Naduvilakkara, Mukahathala P.O.
Kottiyam, Kollam District, Pin-691577

By Adv. Smt. T.S.Maya Thiyadil

Respondent/Respondents : Nos..5

1. State of Kerala, Represented by Government Pleader,
2. Sub Inspector of Police [S H O] Kottiyam
Police Station, Kottiyam, Kollam.
3. Circle Inspector of Police Kottiyam
4. The Commissioner of Police & District Police Chief,
Kollam City, Kollam
5. Prasanth Nambiar, aged about 32,
S/o Sreedharan Nambiar, r/at Thayyil Veedu,
Vadakkevila P.O., Kollam 691010 permanent house is at
Thoduvayil House, Changaroth, Kuttiyadi P.O.,
Kozhikodu, Pin- 673508

BY PUBLIC PROSECUTOR SRI PAUL ABRAHAM VAKKANAL

THIS W.P.(CRL.) HAVING COME UP FOR ADMISSION ON 30.04.2020, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

J U D G M E N T

Asha, J.

The detenue is reported to have been murdered. Hence we close this Writ
Petition.

(P.V.ASHA, JUDGE)

(SHIRCY V, JUDGE)

rtr/

APPENDIX.

ExhibitP-1: True copy of the FIR No. 259/2020 of Kottiyam Police station dated 23/3/2020

ExhibitP-2: True copy of the complaint given to the 1st and 2nd respondents through e-mail dated 4-4-2020

ExhibitP-3: True copy of the complaint given to the 1st respondent dated 13-4-2020

ExhibitP-3[a]: True copy of the receipt issued from the 1st respondent's office dated 13-4-2020